

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 502/92

T.A. NO.

DATE OF DECISION 21/12/1994

Mr. G.N. Tiwani & Ors.

Petitioner

Mr. K.K. Shah

Advocate for the Petitioner (s)

Versus

Union of India & Ors.

Respondent

Mr. Akil Kureishi

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. K. Ramamoorthy

: Member (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

1. Mr. G.N. Tilwani
2. Mrs. Rekha B. Shah
3. Mr. M.J. Gajjar
4. Mr. T.V. Patel
5. Mr. K.K. Bhaskaran
6. Mr. S.C. Dave
7. Mrs. Annama George
8. Mr. A.A. Shaikh
9. Mr. L.U. Chauhan
10. Mrs. Chandrika M. Patel
11. Mr. H.J. Trivedi
12. Kum.S.J. Christian
13. Mrs. Ansuya M. Parmar
14. Mr. A.N. Parmar
15. Mr. L.K. Rathod
16. Mr. G.D. Vasava
17. Mr. P.D. Khanorkar
18. Mrs. Pushpa Sudhakaran
19. Mr. M.B. Angre
20. Mr. P.B. Joshi
21. Mr. S.N. Shah

(Applicant No.1 to 21 are working
as Office Clerk 'B' under the
respondent No.3)
(Ad. Mr. K.K. Shah) .. Applicants

Versus

1. Union of India,
through
Secretary,
Department of Space,
New Delhi.
2. The Lt. Secretary to the Govt.
Department of Space,
Indian Space Research Organization,
Anthariksha Bhavan,
Bangalore-560 094
3. The Head,
Personnel & Genl. Admn. Divn.,
Space Application Centre,
Satellite Road,
SAC P.O., Ahmedabad
(Ad. Mr. Akil Kureshi) .. Respondents

O.A. No.502/92

Dt.21.12.1994

ORAL ORDER

Per Mr. N.B. Patel, Vice Chairman

This OA is filed by 21 applicants. By the purshis dated 12th December, 1994, which is filed before us by the applicant No.1 Shri G.N. Tilwani, it is stated that the applicants want to withdraw the OA as their grievance is redressed by issuance of O.M. dated 29.4.1994. This purshis bears 21 signatures but it does not contain any identification of the signatories. The applicants have terminated the authority of Advocate Shri K.K. Shah to represent them. Only 12 signatories to the OA are present and their identities verified by means of official identity cards shown by them. These 12 persons are :

applicant No. 4 T.V. Patel

No. 5 K.K. Bhaskaran

No. 7 Annamma George

No. 8 A.A. Shaikh

No.10 Chandrika M. Patel

No.11 H.J. Trivedi

No.14 A.N. Parmar

No.17 P.D. Khanorkar

No.19 M.B. Angre

No.20 P.B. Joshi

No.21 S.N. Shah

No. 1 G.N. Tilwani

OA, therefore, stands disposed of as withdrawn
qua the applicant Nos.1, 4, 5, 7, 8, 10, 11, 14, 17, 19
20, 21 and 21. OA to be placed for final hearing on
23.12.1994 as regards the remaining applicants.



(K. Ramamoorthy)
Member (A)



(N.B. Patel)
Vice Chairman

sr

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 502/92

Tax No.

DATE OF DECISION 23.12.94

Mr. G.N.Tilwani

Petitioner

Mr. K.K.Shah

Advocate for the Petitioner (s)

Versus

Union of India & Ors.

Respondent

Mr. Akil Kureishi

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. K.Ramamoorthy

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No

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2. Mrs.Rekha B.Shah
3. Mr.M.J.Gajjar
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18. Mrs.Pushpa Sudhakaran
19. Mr.M.B.Angre
20. Mr.P.B.Joshi
21. Mr.S.N.Shah

.... Applicants

(Applicant No:1 to 21 are working
as Office Clerk 'B' under the
respondent No:3)

(Advocate : Mr.K.K.Shah)

Versus

1. Union of India,Notice to be served through the Secretary, Department of Space, NEW DELHI.

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2. The Jt. Secretary to the Govt.
Department of Space,
Indian Space Research Organisation,
Anthariksh Bhavan,
New BEL Road,
Bangalore-560 094

3. The Head,
Personnel & Genl. Admn. Divn,
Space Application Centre,
Satellite Road,
S.A.C, P.O. Ahmedabad. Respondents

(Advocate : Mr. Akil Kureshi)

ORAL ORDER

O.A.No:502/92

Date: 23.12.94.

Per Hon'ble Shri N.B. Patel, Vice Chairman

The applicants No:2, 3, 6, 9, 12, 13, 15, and 18 are present. Their identity is verified with reference to their identity cards. They ^{have} admitted their signatures on the withdrawal purshis and state that they desire to withdraw this O.A.

O.A. stands disposed of as withdrawn as regards these applicants also. O.A. thus stands fully disposed of. No order as to costs.


(K. Ramamoorthy)
Member (A)


(N.B. Patel)
Vice Chairman

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